

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 246

Dated 14.09.2020

Perused the letter dated 14.09.2020 of Smt. Kumkum Chattopadhyay, Civil Judge (Sr. Divn), 1st Court, Hooghly, Sadar. Smt. Chattopadhyay has intimated this end that she will not be able to attend her duties due to demise of her Father-in-law in COVID-19.

Considering the situation, Smt. Kumkum Chattopadhyay, Civil Judge (Sr. Divn), 1st Court, Hooghly, Sadar is exempted from attending duties up to 22.09.2020.


In this circumstances, Sri Hindol Roy, Civil Judge (Sr. Divn), 2nd Court, Hooghly, Sadar shall attend his duties on 15.09.2020, 16.09.2020 and 21.09.2020 in place of Smt. Kumkum Chattopadhyay, Civil Judge (Sr. Divn), 1st Court, Hooghly, Sadar.

Smt. Debasree Lahiri, Civil Judge (Sr. Divn), Additional Court, Hooghly, Sadar shall remain in charge of Civil Judge (Sr. Divn), 1st Court, Hooghly, Sadar and Civil Judge (Sr. Divn), 2nd Court, Hooghly, Sadar on 18.09.2020 and 19.09.2020 in addition to her duties.

Smt. Kumkum Chattopadhyay, Civil Judge (Sr. Divn), 1st Court, Hooghly, Sadar is requested to attend her duties from 23.09.2020 as per scheduled as mentioned in this office Order No. 238 dated 10.09.2020.

This office Order No. 224 dated 28.08.2020 is modified in respect of the duties of Smt. Chattopadhyay on 15.09.2020 and Order No. 238 dated 10.09.2020 is also modified in respect of the schedule of Roster duty for the period from 16.09.2020 to 30.09.2020. The Other Portion of the aforesaid office Orders (Order No. 224 dated 28.08.2020 and Order No. 238 dated 10.09.2020) shall remain unchanged


Inform.


District Judge, Hooghly
14.09.2020

Memo No. 1423(7)/1-w Dated 14.09.2020

Copy forwarded for information and taking necessary action to :-

1. Civil Judge (Sr. Divn), 1st /2nd Court, Hooghly
2. Civil Judge (Sr. Divn), Additional Court, Hooghly, Sadar
3. Judge-in-charge, Accounts/ Nezarath Department, Hooghly
4. Hooghly Bar Association/ Hooghly District Bar Association.


District Judge, Hooghly
14.09.2020